

**GOVERNMENT OF INDIA  
MINISTRY OF TOURISM**

**LOK SABHA  
UNSTARRED QUESTION NO.5547  
ANSWERED ON 02.04.2018**

**DEVELOPMENT OF TOURIST PLACES IN TAMIL NADU**

**5547. SHRI K.R.P. PRABAKARAN:**

**Will the Minister of TOURISM be pleased to state:**

- (a) whether the Government has received any proposal from the State Government of Tamil Nadu for the development of Courtallam and other tourist places in the State;**
- (b) if so, the details thereof along with the action taken by the Government on the proposal; and**
- (c) the financial assistance sanctioned/proposed to be sanctioned by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)**

**(SHRI K.J. ALPHONS)**

**(a) to (c): The Ministry under its schemes of Swadesh Darshan- Integrated development of theme based tourist circuits and PRASHAD- National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive provides central financial assistance to State Governments/UT Administrations/Central Agencies for development of tourism infrastructure in the country.**

**Submission of proposals by State Governments/UT Administrations under the schemes is a continuous process and projects are sanctioned subject to availability of funds, submission of suitable detailed project reports, adherence to scheme guidelines and utilization of funds released earlier.**

**Based on the above criteria, Ministry has sanctioned following projects in Tamil Nadu:**

**(Rs. in crore)**

<b>Sl. No.</b>	<b>Scheme</b>	<b>Name of the Project/ Sanction Year</b>	<b>Amt. Sanctioned</b>
<b>1.</b>	<b>Swadesh Darshan</b>	<b>Development of Coastal Circuit: Chennai- Mamamallapuram- Rameshwaram- Manpadu- Kanyakumari. 2016-17</b>	<b>99.92</b>
<b>2.</b>	<b>PRASHAD</b>	<b>Development of Kanchipuram. 2016-17</b>	<b>16.48</b>
<b>3.</b>	<b>PRASHAD</b>	<b>Development of Vellankani. 2016-17</b>	<b>5.60</b>

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